

(b) It would not be in the public interest to disclose the information.

Unemployed Emergency Commissioned Officers

865. SHRI P.K. DEO : Will the MINISTER OF DEFENCE (RAKSHA MANTRI) be pleased to state :

(a) the number of released Emergency Commissioned Officers who are without employment since more than nine months of their release ;

(b) how many of them are Graduates and Post-Graduates ; and

(c) how many of them were Graduates or Post-Graduates and at the same time less than 24 years of age at the time of joining the army ?

THE MINISTER OF DEFENCE (RAKSHA MANTRI (SHRI JAGJIWAN RAM) : (a) 1688.

(b) 126 are Post-Graduates and 588 are graduates.

(c) 234.

सैनिक स्कूल, नैनीताल

866. श्री नरेन्द्र सिंह बिष्ट : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) सैनिक स्कूल, गोखाल (नैनीताल) : में पढ़ने वाले विद्यार्थियों की संख्या कितनी है ;

(ख) इन विद्यार्थियों में से उत्तर प्रदेश और उत्तर खंड क्षेत्र के विद्यार्थियों की प्रलग-प्रलग संख्या क्या है ;

क्या इस स्कूल में प्रवेश के लिए वहाँ के स्थानीय विद्यार्थियों, विशेषकर उत्तर खंड से सैनिकों के बच्चों को प्राथमिकता दी जाती है अथवा क्या उनके लिए आरक्षण किया जाता है ; और

(घ) यदि नहीं, तो क्या सरकार इस क्षेत्र के और विशेष कर सैनिकों के बच्चों के प्रवेश के लिए कुछ स्थान आरक्षित करने का विचार कर रही है ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) 317।

(ख) स्कूल में 59 विद्यार्थी उत्तर खंड के और 185 उत्तर प्रदेश के अन्य जिलों के हैं तथा 73 भारत के अन्य भागों के हैं।

(ग) तथा (घ). सैनिक स्कूलों में प्रवेश प्रत्येक वर्ष फरवरी / मार्च में ली जाने वाली एक प्रतियोगिता परीक्षा के आधार पर होता है। इस में किसी विशेष वर्ग के बच्चों अथवा किसी विशिष्ट क्षेत्र से आने वाले बच्चों के लिए स्थान आरक्षित करने की कोई विशेष पद्धति नहीं है। सैनिकों कामिकों के जो बच्चे सैनिक स्कूलों में प्रवेश के लिए अहंता प्राप्त कर लेते हैं, उन्हें रक्षा मंत्रालय छात्रवृत्तियां देती है यदि वे ऐसी छात्रवृत्तियां के लिए निर्धारित भतों की पूरा करते हैं।

Central Government Employees without Accommodation

867. SHRI M.M. JOSEPH : Will the MINISTER OF WORKS AND HOUSING (NIRMAN AUR AWAS MANTRI) be pleased to state ;

(a) whether there are some employees in the Central Government having more than 20 years of service who are still without any Government accommodation ;

(b) if so, the number of such employees, Statewise categorywise, and particularly in the Union Territory of Delhi ; and

(c) the steps taken by Government to provide the accommodation to such employees at the earliest ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (NIRMAN AUR AWAS MANTRALAYA MEN RAJYA MANTRI) SHRI I. K. GUJRAL : (a) Applications for allotment of accommodation in the 'general pool' during a particular year are invited on a restricted basis keeping in view the likely vacancies which may occur during that particular year and the number of new residential units which may be added. In the case of employees entitled to type IV and below, the date of priority is determined from the date such employees continuously hold a post under the Central Government, State Government etc., whereas in case of employees entitled to type V and above, the date of priority is taken from the date such employees continuously draw emoluments in respect of a particular type. In the case of the employees entitled to type V and above no statistical data in regard to the length of service rendered by them is available in the Directorate of Estates. There are certain

employees entitled to type IV and below who have put in more than 20 years of service and are still without any Government accommodation.

(b) The 'general pool' accommodation at present is available at Bombay, Calcutta, Delhi, Madras, Chandigarh, Faridabad, Nagpur and Simla. A statement indicating the number of employees who have put in more than 20 years of service and have not been allotted any Government accommodation is attached.

(c) According to the physical targets laid down for construction of 'general pool' accommodation at different places during the Fourth Five Year Plan, it is proposed to construct 8,31 units at Delhi, 1,706 units at Bombay, 933 units at Madras, 408 units at Nagpur, 1304 units at Calcutta and 200 units at Chandigarh. Besides, there is also a proposal to construct 144 units in type III to V at Bangalore, where at present no 'general pool' accommodation is available.

Statement

The number of Officers having put in more than 20 years of service and still without 'GENERAL POOL' Accommodation at various places.

Type	Bombay (Maharashtra)	Calcutta (West Bengal)	Chandigarh (U. T.)	Faridabad (Haryana)	Madras (T. Nadu)	Nagpur (M. P.)	Simla (H. P.)	Delhi (U. T.)
I	484	12	63	Nil	—	3	6	9
II	38	40	40	Nil	—	Nil	46	Nil
III	171	71	175	Nil	Nil	Nil	61	352
IV	134	101	114	Nil	—	Nil	46	1052
V*								
VI*								
VII*								

*In type V to VII, the date of priority is determined from the date the officers continue to draw emoluments in respect of a particular type and in their case the date of joining service is not available in the Directorate of Estates and as such the number of such officers as have put in more than 20 years of service and are without any Government accommodation is not available.